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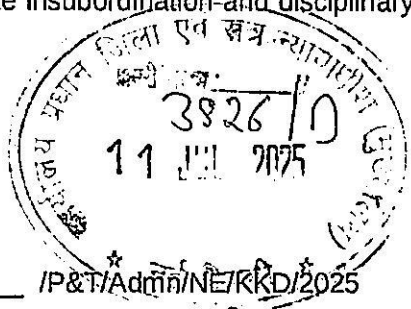
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, (NORTH-EAST)
KARKARDOOMA COURTS, DELHI
ORDER**

The following postings and transfers are made with immediate effect, in official exigency :-

#	Name	From	To
1	Sh. Raj Kumar, PA, S/o Sh. Mahesh Tiwary	PA in the Office Pool, Administration Branch, North- East District, KKD Courts, Delhi.	PA in the Court of Sh. Balwinder Singh, Ld. ASJ (FTC), North-East District, KKD Courts, Delhi. (till further orders)

Note:-

(1) Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against him/her, as per rules.



No. 5505-5518

/P&T/Adm/NE/KKD/2025

Sanjeev Jain
18/7/25
(SANJEEV JAIN)
Principal District & Sessions Judge,
NE District, KKD Courts, Delhi

Dated 10 JUL 2025

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
2. The Administrative Officer (Judl.) / Branch Incharge, Admn.-I, Office of The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The AAO, North-East District, Karkardooma Courts, Delhi.
4. The Officers/officials concerned.
5. Dealing Officials, Personal File/Leave/ACR Cell/Vigilance/Litigation Branch, Tis Hazari Courts, Delhi.
6. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
7. Dealing Official, LAYERS Branch, Tis Hazari Courts, Delhi for updation of posting of concerned officials, in the LAYERS software.
8. R&I Branch (NE), Karkardooma Courts, Delhi for uploading the same on LAYERS.
9. PS to the undersigned.

Sanjeev Jain
18/7/25
Principal District & Sessions Judge,
NE District, KKD Courts, Delhi